

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
AT CHENNAI

(APPELLATE JURISDICTION)

Company Appeal (AT) (CH) (Ins) No.128/2023
(IA No. 435/2023)

In the matter of:

Umesh Mishra

Suspended Director of Arrowline Organic Products Pvt. Ltd. ... Appellant
V

Srei Equipment Finance Ltd. & Anr.

...Respondents

Present :

For Appellant : Mr. Jerin Asher Sojan, Advocate for
Mr. Pawan Jhabakh, Advocate

For Respondents : Mr. Bathri Narayanan, R1for
Mr. Anant Merathia,

WITH

Company Appeal (AT) (CH) (Ins) No.129/2023
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Mr. Pawan Jhabakh, Advocate

For Respondents : Mr. Bathri Narayanan, R1for
Mr. Anant Merathia,

ORDER
(Hybrid Mode)

20.12.2024:

The 'Office of the Registry', is directed to 'List' the above 'Appeals' on **10.03.2025**, under the caption, 'For Hearing'.

Till the next date of 'Hearing', the earlier 'Interim Order', granted by this 'Tribunal' in Company Appeal (AT) (CH) (Ins) No. 129/2023, shall 'Continue'.

[Justice Sharad Kumar Sharma]
Member (Judicial)

[Jatindranath Swain]
Member (Technical)

GL/TM/MS